

compose.kerala.gov.in
egazette.kerala.gov.in
printing.kerala.gov.in



Regn.No. KERBIL/2012/45073
dated 2012-09-05 with RNI
Reg No.KL/TV(N)/634/2021-2023

കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

ചൊവ്വ, 2022 ഫെബ്രുവരി 22
Tuesday, 22nd February 2022

1197 കുംഭം 10
10th Kumbham 1197

1943 ഫാൽഗുനം 3
3rd Phalgunam 1943

വാല്യം 11
Vol. XI

നമ്പർ } 8
No. }

Part III

Commissionerate of Land Revenue

©
കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Palakkad District

Chittur Taluk

NOTICE

നമ്പർ:സി 2-2021/4932/9/200

01-02-2022

ചിറ്റൂർ താലൂക്കിൽ പുതുനഗരം വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ ശ്രീ . വിനകുമാരൻ S/o മണിയൻ, കാട്ടുതെരുവ്, പുതുനഗരം (പി.ഒ), പാലക്കാട് എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി പുതുനഗരം വില്ലേജിൽ പരേതൻറെ മാതാവ് ശ്രീമതി . കല്ല്യാണി, W/o മണിയൻ, കാട്ടുതെരുവ്, പുതുനഗരം (പി.ഒ), പാലക്കാട്, ബോധിപ്പിച്ച അപേക്ഷ പുതുനഗരം വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 23-07-2020 -ൽ മരണപ്പെട്ടതായും പരേതൻറെ നിയമനന്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗവും ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	കല്ല്യാണി	മാതാവ്	56

നമ്പർ:സി 2-2021/3695/9/200

21-01-2022

ചിറ്റൂർ താലൂക്കിൽ കൊടുവായൂർ രണ്ട് വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ ശ്രീ . മണികണ്ഠൻ S/o രാമൻ, കാവ് റോഡ്, എത്തന്തൂർ (പി.ഒ), കൊടുവായൂർ, പാലക്കാട് എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി കൊടുവായൂർ രണ്ട് വില്ലേജിൽ പരേതൻറെ ഭാര്യ ശ്രീമതി . തുള്ളസി,, W/o (Late) മണികണ്ഠൻ, കാവ് റോഡ്, എത്തന്തൂർ (പി.ഒ), കൊടുവായൂർ, പാലക്കാട്, ബോധിപ്പിച്ച അപേക്ഷ കൊടുവായൂർ രണ്ട് വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 15-09-2018 -ൽ മരണപ്പെട്ടതായും പരേതൻറെ നിയമനന്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. മൈൻർ താഴെയുള്ള ലിസ്റ്റിൽ ക്രമ നമ്പർ 4 ന്റെ സംരക്ഷണത്തിലാണ്. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗവും ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	വള്ളിയമ്മ	മാതാവ്	72
2	തുള്ളസി	ഭാര്യ	45
3	അനൂപ്	മകൻ	22
4	ശ്രീമുരുകൻ	മകൻ	11

No: C2-2022/278/9/200

01-02-2022



Notice is hereby given to all to whom it may be concern that C . Chandrasekharan S/o Panku Nair, Janaki Niketh, Pattanchery, Palakkad, Pattanchery Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late E . Sudha D/o C . Chandrasekharan, 20, Janaki Niketh, Pattanchery, Karippali, Palakkad who expired on 01-02-2022 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late E . Sudha. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	E . Sudha	Daughter	61
2	Elayat Dinesh Menon	Son	57

No: C2-2021/10099/9/200

02-02-2022

Notice is hereby given to all to whom it may be concern that Athira.P.P Poothothingal House, Thiroor, Mulangunnathukavu (PO), Thirussur, Thiruvazhiyad Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Binu S/o Chandran, Kundiledivu House, Thiruvazhiyad (PO), Nemmara, Palakkad who expired on 03-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Binu. that it is proposed to issue a legal heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No 2 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Athira.P.P	Wife	28
2	Avanthika.B	Daughter	8

No: C2-2022/579/9/200

02-02-2022

Notice is hereby given to all to whom it may be concern that Krishnakumar S/o (Late) Kandan, Alekkulam House, Andithara, Kizhakkumuri, Elavanchery, Elavanchery Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Ponnukutty W/o (Late) Kandan, Alekkulam House, Andithara, Kizhakkumuri, Elavanchery who expired on 21-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ponnukutty. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship



certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sreedharan.K	Son	53
2	Sathyabhama.K	Daughter	52
3	Radhakrishnan.K	Son	50
4	Krishnakumar.K	Son	47

No: C2-2022/581/9/200

02-02-2022

Notice is hereby given to all to whom it may be concern that Jyothi.R W/o Arumughan, 178, Prasad Nivas, Chengampotta, Kollengode, Palakkad, Kollengode1 Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Arumughan.K S/o Kaliyappan Muthaliyar, Prasad Nivas, Chengampotta, Kollengode, Palakkad who expired on 22-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Arumughan.K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Jyothi.R	Wife	45
2	Sivaprasad.A	Son	27
3	Sivaranjini.A	Daughter	25

No: C2-2022/583/9/200

02-02-2022

Notice is hereby given to all to whom it may be concern that Sarada Chandran W/o Chandran, Parakkal, Narayana Mandiram, Main Road, Nemmara (PO), Palakkad, Nemmara Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Dr . Chandran Parakkal S/o Raman Ezhuthachan, Narayana Mandiram, Main Road, Nemmara (PO), Palakkad who expired on 09-12-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Dr . Chandran Parakkal. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the



Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sarada Chandran	Wife	67
2	Sunil Chandran	Son	45
3	Mini Chandran	Daughter	42

No: C2-2022/585/9/200

02-02-2022

Notice is hereby given to all to whom it may be concern that Sasikala.P W/o Madhusoodhanan.T, Nandanam, Near New Village, South Puthankulam, Nemmara, Palakkad, Nemmara Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Madhusoodhanan.T S/o Govindankutty Menon.M.I, Nandanam, Near New Village, South Puthankulam, Nemmara, Palakkad who expired on 09-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Madhusoodhanan.T. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sasikala.P	Wife	69
2	Navaneethakrishnan.P	Son	35
3	Nandakumar.P	Son	33

